GOVERNMENT OF INDIA SCIENCE AND TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:3517 ANSWERED ON:26.04.2012 PROPOSALS FROM KARNATAKA UNDER GOVERNMENT SCHEMES Pakkirappa Shri S.

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

- (a) whether the Union Government has received any proposal from the Government of Karnataka under different schemes and programmes;
- (b) if so, the details of proposals received during the last three years and the current year;
- (c) the details of proposals cleared, pending alongwith the reasons for their pendency;
- (d) the amount sanctioned and released for the implementation of these schemes; and
- (e) the time by which the pending proposals are likely to be cleared?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING; MINISTER OF STATE IN THE MINISTRY OF SCIENCE & TECHNOLOGY AND MINISTER OF STATE IN THE MINISTRY OF EARTH SCIENCES (ASHWANI KUMAR)

- (a) & (b): Yes, Madam. Ministry of Science & Technology has received proposals from Government of Karnataka under INSPIRE Award Scheme for the years 2009-10 to 2011-12. No proposals has been received for the current year 2012-13. Under this Scheme, two students are selected from each school of the country having classes 6 to 10 during a Five Year Plan period for an INSPIRE Award of `5000/- each for preparing a Science Project / Model. The awardees participate in the District Level Exhibition and Project Competitions (DLEPCs) and best 5% to 10% entries in the District are selected for participation in the State Level Exhibitions & Project Competitions (SLEPCs). Best 5% entries from the State/UT, subject to a minimum of 5 are selected to participate in the National Level Exhibition and Project Competition (NLEPC).
- (c) & (d): There are no proposals pending as on date. The details of proposals cleared and the details of amounts sanctioned and released, are as under:-

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2009-10 2010-11 2011-12 2012-13 Total Remarks
S1 No
1 No. of INSPIRE 89 27084 39412 4847 71432 Award warrants
Awards sanctioned
                          are issued in the
            nameof selected
            children and sent
            to them through
            State Government.
2 Amount covered 4.45 1354.2 1970.6 242.35 3571.60
under the Awards
 (Rs Lakhs)
3 Funds sanctioned & NIL 577.78 2.28 NIL 580.06
released for organi-
 zing DLEPCs, SLEPCs
& NLEPC (Rs Lakhs)
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(e) Does not arise.